

ITEM NO.36

REVISED  
COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Special Leave to Appeal (C) No(s). 15745/2018

SATYA PRAKASH DUBEY

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

IA No. 83875/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 83874/2018 - EXEMPTION FROM FILING O.T.)

Date : 06-01-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. RAVINDRA BHAT  
[IN CHAMBER]

For Petitioner(s) Mr. Umesh Dubey, Adv.  
Ms. Jyoti Mishra, Adv.  
Mr. Manoj K. Mishra, AOR

For Respondent(s) Mr. Mitr Rao, Adv.  
Mr. Krishna Kr. Yadav, Adv.  
Ms. Sunita Pandit, Adv.  
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Delay in filing spare copies is condoned.

The matter be processed for listing as per rules.

(JATINDER KAUR)  
SENIOR PERSONAL ASSISTANT

(DEEPAK SHARMA)  
BRANCH OFFICER

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The matter be processed for listing before the Hon'ble Court  
as per rules.

(JATINDER KAUR)  
SENIOR PERSONAL ASSISTANT

(DEEPAK SHARMA)  
BRANCH OFFICER